

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 1349**  
**TO BE ANSWERED ON 09.12.2021**

**EAC approval for Central Vista**

1349: SHRI JAWHAR SIRCAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any specific environmental clearance has been obtained from the Expert Appraisal Committee(EAC) for the major changes envisaged by the avenue development along Rajpath lawns, road and entire public landscape as part of the Central Vista project; and
- (b) whether Government is aware of the extent of environmental change in the permeable surface due to radical increase in area devoted to parking and the addition of a u-shaped connecting underground rail with the adjacent metro station which necessitates environmental clearance?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) As per the information provided by the MoHUA & CPWD, no specific Environmental Clearance is required for redevelopment of Central Vista Avenue as total built-up area proposed is less than 20,000 sq.mtr.
- (b) Environmental sustainability is at the core of the development/redevelopment of Central Vista and the overall green cover within the central vista area will increase. Parking area is also provided with grass pavers and there will not be any major reduction of permeable surface. Plan for underground metro connectivity is currently at planning stage.

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